

Minutes of EFC meeting No. 9 of AM-15 dated 4.12.2014 for import of restricted items

Meeting No. 9/AM-15 of EXIM Facilitation Committee (EFC) was held on 4.12.2014 at 10:30 a.m. in Room No. 4, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider the applications for import of restricted items.

2. Following officers attended the meeting:

- (i) Shri R.K. Vashisht, Under Secretary, Ministry of Textiles
- (ii) Shri K.K. Tiwari, Industrial Adviser, Deptt. of Heavy Industry
- (iii) Shri S.K. Bhatnagar, Dy. Industrial Adviser, Ministry of Steel
- (iv) Shri Rajesh Malhotra, Dy. DG, DGFT
- (v) Shri D.C. Katoch, FTDO, DGFT

3. Following decisions were taken: Import cases (total cases - 177)

3.1. Following 21 (twenty one) cases were approved, on the basis of the recommendations of the concerned technical authorities or as decided by the Committee, as mentioned in column 6 of the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Basis for approval
1	2	3	4	5	6
Part 1 - Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Harlan Laboratories India Pvt. Ltd., Hyderabad 01/53/8/304/AM-15/H-16/IC	28.8.2014	10,000 nos. of RATS & MICE	678.83	Recommended by DAHD&F vide letter No. 102-105/2014-Trade dated 1.12.2014
2.	Ayesha Fashion Pvt. Ltd., Puducherry 01/53/8/316/AM-15/A-42/IC	10.9.2014	1 no. STALLION, 1 no. EQUINE IBERICA JO BAY MARE & 1 no. EQUINE CAMPERA LXII GREY MARE	6.64	Recommended by DAHD&F vide letter No. 102-110/2014-Trade dated 1.12.2014 (for ex-post facto approval)
3.	Indian Institute of Chemical Biology, Kolkata 01/53/162/562/AM-15/I-24/IC	15.10.2014	234 nos. of MICE	25.18	Recommended by DAHD&F vide letter No. 102-103/2014-Trade dated 1.12.2014
4.	Vijay Mohite, Coimbatore 01/53/8/420/AM-15/V-22/IC	28.10.2014	3 nos. of DOGS	1.78	Recommended by DAHD&F vide letter No. 102-29/2014-Trade dated 1.12.2014
5.	Priti Kaur, Agra 01/53/8/424/AM-15/P-31/IC	29.10.2014	1 no. of DOG	0.10	Recommended by DAHD&F vide letter No. 102-72/2014-Trade dated 1.12.2014
6.	Tata Institute of Fundamental Research, Mumbai 01/53/162/586/AM-15/T-31/IC	27.10.2014	40 nos. of MICE OF DIFFERENT TYPES	2.90	Recommended by DAHD&F vide letter No. 102-85/2012-Trade dated 1.12.2014
7.	Greentree Stud & Agricultural Farm, Gurgaon 01/53/8/416/AM-15/G-38/IC	27.10.2014	1 no. of STALLION	430.00	Recommended by DAHD&F vide letter No. 102-118/2014-Trade dated 1.12.2014
8.	Greentree Stud & Agricultural Farm, Gurgaon 01/53/8/422/AM-	28.10.2014	4 nos. of MARES	123.00	Recommended by DAHD&F vide letter No. 102-118/2014-Trade dated 1.12.2014

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Joint Director General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

	Pune 01/53/8/485/AM-15/V-27/IC		ARAL SPECIFIC UNLEADED FUEL, ANTI SPARK FOULING (ASF) TL 52156, PETROL		vide letter No. CS/HSD/Volkswagen dated 19.9.2014 (to be further considered under para 2.11 of FTP)
21.	HBL Power System Ltd., Hyderabad 01/53/162/645/AM-15/H-27/IC	3.12.2014	2030 nos. CU WITH RADIO (INCL ANTENNA), 5 nos. CU-500SR (DCH), 25 nos. CU-500SR (DCH) & 3020 nos. STIC RADIO WITH DESK CHARGER	2870.36	Directorate General of Weapons and Eqpt/WE- 15A General Staff Branch Integrated HQ MoD (Army) DHQ PO, New Delhi has confirmed that they have signed contract with the firm and certified for duty free import vide letter dated 29.8.2014

3.2 Following 145 (one hundred and forty five) cases were deferred:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status
Part 1 - Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Tata Institute of Fundamental Research, Mumbai 01/53/162/799/AM-14/T-38/IC	10.3.2014	350 nos. of ZEBRAFISH	0.13	DAHD&F vide letter No. 35029/12/2011-Fy(Trade) dated 25.3.2014 has sought information from the applicant
2.	Director, A.H. & Veterinary, Meghalaya, Lumdiengiri (Garikhana), Shillong 01/53/162/50/AM-15/M-5/IC	22.4.2014	100 nos. of PIGS (GROWERS)		DAHD&F vide letter No. 102-54/2014-Trade dated 19.9.2014 has sought information from the applicant
3.	Tata Institute of Fundamental Research, Mumbai 01/53/162/5/AM-15/T-2/IC	16.5.2014	9 nos. of ZEBRAFISH, 10 nos. of ADULT FISH & 410 nos. of EMBRYOS	3.04	DAHD&F vide letter No. 102-85/2012-Trade dated 18.6.2014 has sought information from the applicant
4.	Jai Research Foundation, Mumbai 01/53/8/45/J-2/IC	20.5.2014	64 nos. of BEAGLE DOGS	127.57	DAHD&F vide letter No. 102-84/2014-Trade dated 28.8.2014 has sought information from the AWBI
5.	Vimta Labs Ltd., Hyderabad 01/53/162/247/AM-15/V-7/IC	25.6.2014	30 nos. of BEAGLE DOGS	23.40	DAHD&F vide letter No. 102-84/2014-Trade dated 28.8.2014 has sought information from the AWBI
6.	S.K. Enterprises, W.B. 01/53/8/203/AM-15/S-53/IC	18.7.2014	2,50,00,000 nos. of PRAWN (BABY), PANGAS (BABY), LIFE POND (BABY), TALAPIA & TALAPIA (MONOSE)	151.12	DAHD&F vide letter No. 102-93/2014-Trade dated 2.9.2014 has sought information from the applicant
7.	Hazara Stud Farm, Ambala 01/53/8/218/AM-15/H-18/IC	30.7.2014	1 no. of STALLION & 30 nos. of BROODMARES	901.50	Comments awaited from DAHD&F
8.	Track Supreme Stud., Chandigarh 01/53/162/322/AM-15/T-14/IC	25.8.2014	1 no. of STALLION & 4 nos. of BROODMARES	70.00	DAHD&F vide letter No. 102-139/2012-Trade dated 2.10.2014 has sought information from the applicant
9.	Lucky Agency, Chennai 01/53/162/428/AM-	1.9.2014	2,50,000 pcs. of ORNAMENTAL FISHES	1.50	DAHD&F vide letter No. 102-46/2014-Trade dated 28.10.2014 has sought

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Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Govt. of India
Udyog Bhawan, New Delhi

	15/L-7/IC				information from the applicant
10.	Assam Livestock Dev. Agency, Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.2014	19,000 units of FROZEN BOVINE SEMEN	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 16.10.2014 has sought information from the applicant
11.	Exhilaration Stud, Pune 01/53/8/332/AM-15/E-15/IC	16.9.2014	1 no. of STALLION	180.00	DAHD&F vide letter No. 102-142/2012-Trade dated 30.9.2014 has sought information from the applicant
12.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.2014	250 nos. of BEAGLE DOGS	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.2014 has sought information from the AWBI
13.	Punjab Livestock Development Board, Chandigarh 01/53/8/379/AM-15/P-30/IC	30.9.2014	3,00,000 straws of FROZEN HOLSTEIN FRESIAN SEMEN	271.13	DAHD&F vide letter No. 102-34/2013-Trade dated 17.11.2014 has sought information from the applicant
14.	Manjri Horse Breeders' Farm Pvt. Ltd., Mumbai 01/53/8/401/AM-15/M-43/IC	13.10.2014	1 no. of STALLION / COLT & 28 nos. of BROODMARES / FILLIES	1800.00	Comments sought from DAHD&F on 20.10.2014
15.	Baibhab Kumar Roy, Kolkata 01/53/162/582/AM-15/B-21/IC	24.10.2014	10 nos. of CAPTIVE BRED MACAWS	8.20	Comments sought from DAHD&F & MoEF(WL) on 30.10.2014
16.	Sunirmal Das, Kolkata 01/53/162/457/AM-15/S-79/IC	4.9.2014	LIVE ORNAMENTAL FISHES as per ANF2B	22.31	Comments sought from DAHD&F on 18.11.2014
17.	Raghavendra Deepak, Bangalore 01/53/162/617/AM-15/R-40/IC	12.11.2014	1 no. of DOG	0.47	Comments sought from DAHD&F on 17.11.2014
18.	Raghavendra Deepak, Bangalore 01/53/162/616/AM-15/R-39/IC	12.11.2014	1 no. of DOG	0.26	Comments sought from DAHD&F on 17.11.2014
19.	Kavita Vedi, Delhi 01/53/8/443/AM-15/K-24/IC	10.11.2014	1 no. of DOG	NIL	Comments sought from DAHD&F on 13.11.2014
20.	Daichi Sankyo India Pharma P Ltd., Gurgaon 01/53/8/441/AM-15/D-16/IC	7.11.2014	3600 nos. of RATS (M/F) & 3600 nos. MICE (M/F)	214.27	Comments sought from DAHD&F on 14.11.2014
21.	Daichi Sankyo India Pharma P Ltd., Gurgaon 01/53/8/440/AM-15/D-15/IC	7.11.2014	3600 nos. of SPRAGUE DAWLEY (SD) RATS (M/F)	128.34	Comments sought from DAHD&F on 14.11.2014
22.	Parvinder Singh, Ferozpur 01/53/8/447/AM-15/P-33/IC	10.11.2014	1 no. of DOG	NIL	Comments sought from DAHD&F on 13.11.2014
23.	Pearl D Kavasmaneck / Rutton D Kavasmaneck, Mumbai 01/53/8/465/AM-15/P-36/IC	14.11.2014	3 nos. of CATS	NIL	Comments sought from DAHD&F on 20.11.2014
24.	Sri Baba Aquarium,	14.11.2014	12000 nos. of	106.56	Comments sought from

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 Deputy Secretary General of Foreign Trade
 Ministry of Commerce
 Government of India
 New Delhi

34.	Vinora Industries, Chennai 01/53/8/143/AM- 15/V-5/IC	11.6.2014	20,000 MT of WASTE PARINGS & SCRAP OF RUBBER (OTHER THAN HARD RUBBER) & CUT SCRAP TYRES (RADIAL / NYLON)	781.30	Recommended 5250 MT by DIPP vide letter No. 9/32/2014-TSW dated 11.8.2014 MoEF vide letter No. 23- 136/2014-HSMD dated 22.7.2014 has sought information from the applicant
35.	Gennext Hitec Rubber, Vellore 01/53/162/239/AM- 15/G-15/IC	26.6.2014	3000 MT of WASTE PARINGS & SCRAP RUBBER (OTHER THAN HARD RUBBER) & POWDER & GRANULES	144.00	DIPP vide letter No. 9/37/2014-TSW dated 30.7.2014 has sought information from the applicant Comments awaited from MoEF
36.	Sarita Metal Refinery, Thane 01/53/8/188/AM- 15/S-45/IC	4.7.2014	5000 MT of DRAINED LEAD ACID RAINS BATTERIES	2100.00	Recommended 550 MT by DIPP vide letter No. 9/41/2014-TSW dated 11.11.2014 Comments awaited from MoEF
37.	Gennext Hitech Rubber, Vellore 01/53/162/238/AM- 15/G-14/IC	22.7.2014	7000 MT of RUBBER TYRES WITH ONE CUT IN BEAD WIRE	315.00	DIPP vide letter No. 9/37/2014-TSW dated 8.10.2014 has sought information from the applicant Comments awaited from MoEF
38.	Tirupati Udyog, Faridabad 01/53/8/234/AM- 15/T-15/IC	28.7.2014	29,200 MT of USED RUBBER TYRES & USED TUBES SCRAP	1460.00	Recommended 6000 MT by DIPP vide letter No. 9/49/2014-TSW dated 18.9.2014 Comments awaited from MoEF
39.	Balaji Udyog, Faridabad 01/53/8/241/AM- 15/B-15/IC	4.8.2014	25,600 MT of USED RUBBER TYRES & USED TUBES SCRAP	1280.00	Recommended 6400 MT by DIPP vide letter No. 9/51/2014-TSW dated 16.9.2014 Comments awaited from MoEF
40.	Eshwar Rubber Products Pvt. Ltd., Salem 01/53/8/262/AM- 15/E-13/IC	8.8.2014	5500 MT of RUBBER SCRAP / PAIRINGS / TYRES SCRAP / RUBBER TUBES SCRAP / USED RUBBER TYRES CUT INTO PIECES / MOULDED RUBBER WASTE	330.00	Recommended by DIPP vide letter No. 9/55/2014- TSW dated 17.11.2014 Comments awaited from MoEF
41.	Shakambari Rubber P Ltd., Kolkata 01/53/8/251/AM- 15/S-67/IC	7.8.2014	4000 MT of USED AUTOMOBILE RUBBER TYRES / MULTIPLE CUT TYRES / SHREDDDED	170.80	Recommended 1044 MT by DIPP vide letter No. 9/54/2014-TSW dated 8.10.2014 Comments awaited from MoEF
42.	S.E. Power Ltd., Delhi 01/3/8/278/AM- 15/S-71/IC	25.8.2014	4000 MT of USED RUBBER TYRES WITH ONE CUT IN BEAD WIRE	141.59	DIPP vide letter No. 9/58/2014-TSW dated 5.9.2014 has sought information from the applicant Comments awaited from MoEF

उप-सचिव: विदेश व्यापार/
Deputy Director General of Foreign Trade
वर्देश व्यापार महाविद्यालय
Director General of Foreign Trade
वणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
छाया भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Corporation, Falna 01/53/162/372/AM- 15/J-8/IC		CELLULOSE & VIRGIN PLASTIC WASTES & SCRAPS		vide letter No. 25016/1/2014-PC-II dated 13.11.2014
					Comments awaited from MoEF
64.	Laxmi Remote (India) Pvt. Ltd., Delhi 01/53/8/400/AM- 15/L-10/IC	9.10.2014	27,00,000 kg of WASTE, PAIRINGS & SCRAP OF PLASTIC (WASTE & SCRAP OF POLYMERS OF STYRENE)	502.20	Comments sought from DC&PC on 17.10.2014
					MoEF vide letter No. 5- 37/2014-HSMD dated 11.11.2014 has sought information from the applicant
65.	Rajmedra Thermoplastic, Pune 01/53/8/417/AM- 15/R-36/IC	27.10.2014	300 MT of PLASTIC SCRAP NATURAL	69.04	Comments sought from DC&PC on 12.11.2014
					Recommend 300 MT by MoEF vide O.M. No. 23- 118/2014-HSMD dated 25.9.2014

Part 5 - Department of Electronics & Information Technology (DeitY) & Ministry of Environment & Forests (MoEF)

66.	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/ A-73/IC	30.1.2013	11,937 nos. of REFURBISHED KINDLE DEVICE - E BOOK READER	695.13	DeitY vide letter No. 16(5)/2013-IPHW dated 25.7.2013 has sought information from the applicant
					Recommended, subject to re-export by MoEF vide letter No. 23-61/2011- HSMD dated 5.10.2012
67.	Orchid Infrastructure Developers Pvt. Ltd., Gurgaon 01/53/8/610/AM- 14/O-10/IC	4.4.2014	5 nos. of BLADE SERVER	1.89	DeitY vide letter dated 1.5.2014 has sought information from the applicant
					Comments awaited from MoEF
68.	IBM India Pvt. Ltd., Bangalore 01/53/8/129/AM- 15/I-7/IC	11.6.2014	13,400 nos. of REFURBISHED SPARES PARTS	415.21	DeitY vide letter dated 26.9.2014 & 25.11.2014 has sought information from the applicant
					Recommended by MoEF vide letter No. 23-30/2011- HSMD dated 25.9.2014
69.	Nokia Solutions & Networks India Pvt. Ltd., Delhi 01/53/8/438/AM- 15/N-35/IC	5.11.2014	12,000 nos. of REFURBISHED SECOND-HAND USED REPLACEMENT SPARES OF TELECOM EQUIPMENT	3181.85	Comments sought from DeitY on 12.11.2014
70.	Hewlett-Packard India Sales Pvt. Ltd., Bangalore 01/53/8/421/AM- 15/H-22/IC	28.10.2014	3,11,398 nos. of REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585	DeitY vide letter No. 16(8)/2014-IPHW dated 25.11.2014 has sought information from the firm
					Recommended by MoEF vide O.M. No. 23-31/2011- HSMD dated 18.11.2014
71.	Isgec Heavy Engineering Ltd., Yamunanagar 01/53/8/418/AM- 15/I-27/IC	27.10.2014	1 no. of USED DIGITAL READ OUT UNIT (OPERATOR INTERFACE)	0.75	Comments sought from DeitY on 13.11.2014

Part 6 - Department of Health & Family Welfare (DH&FW) & Ministry of Environment & Forests (MoEF)

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विदेशी निर्यात/आयात/माला, त्रा
एवं निर्यात/आयात के लिए अनुमति
Deputy Director General of Foreign Trade
विदेशी निर्यात/आयात के लिए अनुमति
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Deputy Director General of Foreign Trade

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72.	X-Vision Healthcare, New Delhi 01/53/8/589/AM- 14/X-2/IC	18.3.2014	1 no. of CT SCAN MACHINE & 1 no. of MAMMOGRAPHY MACHINE	22.16	Comments awaited from DH&FW & MoEF
Part 7 - Ministry of Environment & Forests, Ozone Cell (MoEF(O))					
73.	KPL International Ltd., New Delhi 01/53/8/526/AM- 14/K-29/IC	11.2.2014	300 MT of HCFC- 141B	378	MoEF(O) vide letter No. 11/2/2014-OC dated 2.5.2014 has sought information from the applicant
74.	Refex Industries Ltd., Chennai 01/53/8/47/AM- 15/R-8/IC	20.5.2014	1000 MT of DICHORO FLUORO ETHANE REFRIGERANT - R141B	1351.05	Comments awaited from MoEF(O)
75.	Esquire Electronics, Mumbai 01/53/8/410/AM- 15/E-20/IC	17.10.2014	5000 sets of AIR- CONDITIONERS CONTAINING R-22 GAS	1575.00	MoEF(O) vide letter No. 11/1/2014-OC dated 3.11.2014 has sought information from the applicant
76.	Saimihar Industries, Silvassa 01/53/8/423/AM- 15/S-105/IC	29.10.2014	2900 nos. of AIR- CONDITIONERS WITH HCFC GAS	226.08	MoEF(O) vide letter No. 11/1/2014-OC dated 14.11.2014 has sought information from the applicant
77.	Ambitious Marketing, Delhi 01/53/8/433/AM- 15/A-50/IC	5.11.2014	4550 nos. of AIR- CONDITIONERS	852.72	MoEF(O) vide letter No. 11/1/2014-OC dated 14.11.2014 has sought information from the applicant
78.	Hitachi Home and Life Solutions India Ltd., Ahmedabad 01/53/8/475/AM- 15/H-25/IC	19.11.2014	60,000 sets of SPLIT / WINDOW TYPE AIR CONDITIONERS OF DIFFERENT CAPACITIES WITH REFRIGERANT R-22 GAS	6701.40	Comments sought from MoEF(O) on 14.11.2014
79.	Amrit Polychem Pvt. Ltd., Mumbai 01/53/8/452/AM- 15/A-52/IC	14.11.2014	400 MT of DI CHLOROFLURO ETHANE (HCFC- 141B)	496.00	Comments sought from MoEF(O) on 20.11.2014
Part 8 - Ministry of Environment & Forests, Wildlife Division (MoEF(WL))					
80.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM- 15/A-29/IC	24.7.2014	2 pcs. of BUSHNELL NIGHT VISION BINOCULAR 2.5 X 40 MM GEN 1 NV	0.72	Comments awaited from MoEF(WL)
81.	MOD, Kochi 01/53/162/344/AM- 15/M-26/IC	28.7.2014	1 no. of SKULL BUFFALO CALTEX JASMINE WHITE, 1 no. of SKULL BUFFALO CALTEX TORA WHITE & 1 no. of SKULL COW FLOWER	0.4	MoEF(WL) vide letter No. 3- 41/2014/WL dated 12.8.2014 has sought information from the applicant
82.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM- 15/B-11/IC	11.7.2014	1 no. of KARL SCHEMER (GERMANY MAKE) PENETRATING BOLT STUNNER MODEL KL with 0.25 CALIBER HIGH POWER CARTRIDGES 6.8915 MM (10,000	2.76	Comments awaited from MoEF(WL)

Signature
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राजेश मल्होत्रा RAJESH MALHOTRA
उप निदेशक, विदेश व्यापार
Deputy Director General of Foreign Trade
उद्योग, वाणिज्य और निर्यात विभाग
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India
नयाँ दिल्ली
New Delhi

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83.	Hi-Tech Advance Products, Indore 01/53/8/446/AM-15/H-24/IC	10.11.2014	1 set of VETERINARY EQUIPMENT / TRANQUILIZER	1.96	Comments sought from MoEF(WL) on 17.11.2014
84.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.2013	1 pc. of ANIMAL TROPHY	0.30	Comments sought from MoEF(WL) on 24.9.2014
Part 9 - Department of Heavy Industry (DHI)					
85.	Sundram Fasteners Ltd., Chennai 01/53/8/05/AM-15/S-2/IC	9.4.2013	1100 lbs of CHROMIUM POWDER	6.73	DHI vide letter No. 7(9)/08-TSW(B)22 dated 5.5.2014 has sought information from the applicant
86.	Scania Commercial Vehicles India P Ltd., Bangalore 01/53/162/77/AM-15/S-13/IC	4.6.2014	146 nos. of USED TESTING EQUIPMENT	38.57	Comments sought from DHI on 4.6.2014
87.	Scania Commercial Vehicles India P Ltd., Bangalore 01/53/162/83/AM-15/S-14/IC	4.6.2014	241 nos. of USED TESTING EQUIPMENT	12.56	Comments sought from DHI on 4.6.2014
88.	The Lake Palace Hotels & Motels Pvt. Ltd., Udaipur 01/53/8/376/AM-15/T-26/IC	29.9.2014	72 nos. of USED, RECONDITIONED PARTS OF CAR	6.75	Comments sought from DHI on 10.10.2014
Part 10 - Ministry of Home Affairs (MHA)					
89.	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.2014	1000 sets of NON LETHAL ANTI RIOT COMPONENTS & PARTS OF GRENADES	10.98	MHA vide letter No. IV-2011/22/12-Prov.II dated 11.3.2014 has informed that the required documents have not been provided by the applicant
90.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.2014	60 nos. of SIGNAL CARTRIDGES	0.77	Comments awaited from MHA
91.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	15.4.2014	BLANK FIRING GUNS & CARTRIDGES as per ANF2B	11.11	Comments awaited from MHA
92.	Rolta India Ltd., Mumbai 01/53/8/32/AM-15/R-6/IC	8.5.2014	1 no. of PASSIVE NIGHT VISION MONOCULAR & 1 no. of NIGHT VISION BINOCULAR with ACCESSORIES	4.17	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.2014 has sought information from SP, Tamil Nadu Police
93.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.2014	4 nos. of NIGHT VISION MONOCULARS & ACCESSORIES	7.68	Comments awaited from MHA
94.	SRG Techno (P) Ltd., Gurgaon 01/53/8/155/AM-15/S-40/IC	16.6.2014	18 nos. of NIGHT VISION GOGGLES-BINOCULAR	71.18	Comments awaited from MHA
95.	Alpha Design Technologies P Ltd., Bangalore 01/53/8/183/AM-15/A-24/IC	27.6.2014	9 nos. of CORNER SHOT FOR 9MM PISTOL (GLOCK 19/17) EACH COMPRISING 11 ITEMS	30.60	Comments awaited from MHA

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Deputy Director General of Foreign Trade
संयोजक, व्यापार सहायक विभाग
Co-ordinator General of Foreign Trade
कार्पोरेट विभाग/Dept. of Commerce
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Udyog Bhawan, New Delhi

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96.	LNG Security P Ltd., New Delhi 01/53/8/250/AM- 15/L-4/IC	6.8.2014	1 RE 12G MINI RECOILLESS WATER JET DISRUPTER along with STANDARD ACCESSORIES & CONSUMABLES	8.28	MHA vide letter No. IV- 24011/11/2013-Prov-I dated 22.8.2014 has sought information from Assam Police
97.	Addl. Director General of Police, Intelligence Dept., Hyderabad 01/53/162/376/AM- 15/A-37/IC	11.8.2014	1 no. of ELECTRICAL DISRUPTOR MODEL WATER JET DISRUPTER-WJD-1 & 125 nos. of CARTRIDGES	11.35	Comments awaited from MHA
98.	Director General of Police, Maharashtra, Mumbai 01/53/162/404/AM- 15/M-32/IC	14.8.2014	10 nos. of WATER JET & 500 nos. of CARTRIDGES	108.80	MHA vide letter No. IV- 24011/11/2013-Prov- I/8083 dated 28.8.2014 has sought documents from the applicant
99.	National Security Guard, New Delhi 01/53/162/426/AM- 15/N-21/IC	27.8.2014	1 no. of EYE BALL B&M NIR SYSTEM with COMPLETE SET OF DEPLOYMENT KIT	7.81	MHA vide letter No. IV- 24011/11/2013-Prov-I dated 24.9.2014 has sought information from NSG
100.	National Security Guard, New Delhi 01/53/162/450/AM- 15/N-23/IC	8.9.2014	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV- 24011/11/2013-Prov-I dated 24.9.2014 has sought information from NSG
101.	Syndicate Innovation International Ltd., Delhi 01/53/8/314/AM- 15/S-77/IC	9.9.2014	9792 pcs. of BLANK PISTOL, REVOLVERS & CARTRIDGES	15.78	Comments awaited from MHA
102.	DG, National Security Guard, New Delhi 01/53/162/498/AM- 15/N-25/IC	18.9.2014	4 nos. of FUSION NIGHT VISION GOGGLES	46.34	Comments awaited from MHA
103.	Dinex India P Ltd., Dehradun 01/53/8/315/AM- 15/D-14/IC	19.9.2014	1,50,000 nos. of PAPER TUBE PRIMED HULLS, 12 GAUGE, 12MM BRASS	6.28	Comments awaited from MHA
104.	DG, National Security Guard, New Delhi 01/53/162/488/AM- 15/N-26/IC	18.9.2014	1 SYSTEM OF FOUR WHEELED TACTICAL ROBOT (MODEL-EYE DRIVE B&W VISIBLE ILLUMINATION ROBOT VA.3 ENHANCED)	23.90	Comments awaited from MHA
105.	DG, National Security Guard, New Delhi 01/53/8/361/AM- 15/N-29/IC	25.9.2014	183 nos. of SUB MACHINE GUNS MP5 A5 with ACCESSORIES & SPARES	424.03	Comments awaited from MHA
106.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM- 15/M-41/IC	8.10.2014	1 no. of THROUGH WALL RADAR	14.80	Comments sought from MHA on 17.10.2014
107.	Tata Advanced Systems Ltd., Hyderabad 01/53/162/563/AM-	13.10.2014	1 no. of AEROPLANE & OTHER AIRCRAFTS OF UNLADEN	1485.95	Reply given by DGCA vide letter No. 5-2352/2014- AI(2) dated 31.10.2014. Comments sought from

8.12.14

राज्य: महाराष्ट्र
उप निदेशक व. व. विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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राज्य भवन, नई दिल्ली
Devg Bhawan, New Delhi

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	15/T-30/IC		WEIGHT NOT EXCEEDING 2000 KG		MHA on 20.11.2014
108.	Syndicate Innovation International Ltd., Delhi 01/53/8/555/AM-14/S-133/IC	21.10.2014	1000 pcs. of AIR RIFLES & AIR PISTOL OF .177 CALIBER	282.49	Comments sought from MHA on 20.11.2014
Part 11 - Defence Research & Development Organisation (DRDO)					
109.	Srijan Systems P Ltd., New Delhi 01/53/8/537/AM-14/S-125/IC	27.2.2014	5 nos. of SIX SHOT LAUNCHER	0.5	DRDO vide letter dated 4.4.2014 has sought information from the applicant Recommended by DGCA vide letter No. AV.15023/6/2014-AS dated 25.9.2014
110.	Srijan Systems P Ltd., New Delhi 01/53/8/536/AM-14/S-126/IC	26.2.2014	4500 nos. of BIRDS WHISTLER & 4500 nos. BLANK CAL. 6MM	1.6	DRDO vide letter No. DIC/54001/M/01 dated 29.5.2014 has sought information from the applicant Recommended by DGCA vide letter No. AV.15023/6/2014-AS dated 25.9.2014
111.	Tremendous Shooting Industries, Moradabad 01/53/8/597/AM-14/T-41/IC	14.3.2014	4 nos. of .177 AIR RIFLE & 4 nos. of .177 AIR PISTOL	12.24	DRDO vide letter No. DIC/54001/M/01 dated 27.3.2014 has sought information from the applicant
112.	HQ, SFF, Delhi Cant. 01/53/162/825/AM-14/S-142/IC	19.3.2014	1,35,000 AMMUNITION (5.56 MM BALL LINKED FOR NEGEV LMG)	US \$ 87,090	DRDO vide letter No. DIC/54001/M/01 dated 1.5.2014 has sought information from the applicant
113.	Cassiopeia Consultants Pvt. Ltd., New Delhi 01/53/8/368/AM-14/C-32/IC	4.2.2014	9 nos. of HOLOGRAPHIC WEAPON SIGHT	2.45	DRDO vide letter No. DIC/54001/M/01 dated 4.4.2014 has sought information from the applicant
114.	Marine Safety Products, Mumbai 01/53/8/02/AM-15/M-1/IC	28.4.2014	1800 nos. of ROCKET PARACHUTE FLARES SIGNAL, 2700 nos. of HAND FLARES SIGNAL & 900 nos. of BYOYANT SMOKE SIGNAL	22.12	DRDO vide letter No. DIC/54001/M/01 dated 7.5.2014 has sought information from the applicant
115.	Srijan System P Ltd., New Delhi 01/53/8/145/AM-14/S-45/IC	10.4.2014	6 nos. of SHOT LAUNCHER, 24 nos. & 14 nos. of BIRD BOMB, 27,150 nos. of BIRD WHISTLERS, 35,250 nos. of RWS BLANKS 34500 nos.	20.1	DRDO vide letter No. DIC/54001/M/01 dated 29.5.2014 has sought information from the applicant
116.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/258/AM-15/T-17/IC	7.8.2014	1 no. of NIGHT VISION GOGGLES	1.51	Comments awaited from DRDO
117.	Deputy Director Procurement (IPC), New Delhi	12.8.2014	5 nos. of WATER JET DISRUPTER - WJD 1 & 1 no. of	41.27	Comments awaited from DRDO

राजेश मालिकोट्टा RAJESH MALHOTRA
 Deputy Member General of Foreign Trade
 वरिष्ठ व्यापार महाविद्यालय
 Senior Member General of Foreign Trade
 कॉमिश्नर विभाग/Dept. of Commerce
 भारत सरकार/Govt. of India
 उद्योग मंत्रालय, नई दिल्ली
 Ministry of Industries, New Delhi

	01/53/8/269/AM-15/D-10/IC		CARTRIDGE		
118.	Sunrek, Dehradun 01/53/8/276/AM-15/S-70/IC	25.8.2014	250 nos. of NIGHT VISION NV351	28.61	Comment awaited from DRDO Recommended by MoEF(WL) vide letter No. 3-47/2014/WL dated 8.10.2014
119.	Surya Telecom Pvt. Ltd., Panchkula 01/53/162/560/AM-15/S-100/IC	16.10.2014	7 nos. of NIGHT VISION BINOCULARS	8.90	Comments sought from DRDO on 24.10.2014

Part 12 - Ministry of Petroleum & Natural Gas (MP&NG)

120.	Bosch Ltd., Bangalore 01/53/8/556/AM-14/B-35/IC	24.3.2014	DIESEL as per ANF2B	141.76	Comments awaited from MP&NG
121.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.2014	20,00,000 ltrs. of USED OIL & WASTE OIL	640.00	Comments awaited from MP&NG
122.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.2014	150 MT of NONENE - TYPE 25	167.73	Comments awaited from MP&NG
123.	Mahindra & Mahindra Ltd., Mumbai 01/53/8/168/AM-15/M-19/IC	27.6.2014	30,800 ltrs. of FUELS as per ANF2B	89.79	Comments awaited from MP&NG
124.	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/553/AM-14/H-41/IC	2.7.2014	608 kg of CEC-LEGISLATIVE FUEL RF-02-03 OXY. CONT.<0.1%	2.05	MP&NG vide letter No. P-19011/8/2014-Sup dated 3.11.014 has sought information from the applicant
125.	Pesco Beam Environmental Solutions P Ltd., Sriperumbudur 01/53/162/460/AM-15/P-24/IC	10.9.2014	18 kg of WASTE OIL	0.80	Comments sought from MP&NG on 10.11.2014
126.	Shree Durga Lubes, Tamil Nadu 01/53/162/607/AM-15/S-110/IC	7.11.2014	2000 ton per annum of USED ENGINE OIL	150.00	Comments sought from MP&NG on 17.11.2014

Part 13 - Department of Telecommunications (DoT)

127.	Avtech Digital Equipment Pvt. Ltd., New Delhi 01/53/8/131/AM-15/A-18/IC	12.6.2014	200 pcs. of TRANSMITTERS	930.08	Comments awaited from DoT
128.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.2014	1 no. of RADIO CONTROL TRANSMITTER, 1 no. of RADIO CONTROL ADDRESS UNIT & 1 no. of RADIO MODULE	5.97	Comments awaited from DoT
129.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.2014	2 nos. of RADIO REMOTE CONTROL APPARATUS	0.80	Comments sought from DoT on 30.10.2014
130.	Swami Vivekanand Shiksha Samiti, Bhopal	27.10.2014	1 no. of FM TRANSMITTER	2.10	Comments sought from DoT on 30.10.2014

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उद्योग विभाग, भारत सरकार
Deputy Director General of Foreign Trade
उद्योग विभाग, भारत सरकार
Director General of Foreign Trade
उद्योग विभाग/Dept. of Commerce
भारत सरकार/Govt. of India
उद्योग विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

	01/53/162/588/AM-15/S-104/IC				
131.	Samagra Shikshan Avam Jan Kalyan Sansthan, Vidisha 01/53/162/526/AM-15/S-106/IC	2.10.2014	1 no. of 50W TRANSMITTER	0.96	Comments awaited from DoT
132.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.2014	1 pc. of TRANSMITTER + RECEIVER	1.32	Comments sought from DoT on 13.11.2014
Part 14 - Ministry of Shipping (MoShp)					
133.	Amalgamated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A-33/IC	28.7.2014	30 nos. of SEARCH & RESCUE TRANSPONDERS (SART)	6.61	MoShp vide letter No. Sy-21018/1/2014-SBR dated 27.8.2014 has sought information from MHA
Part 15 - Ministry of Civil Aviation (MoCA) & Directorate General of Civil Aviation (DGCA)					
134.	Sanjay Thapar VM, New Delhi 01/53/162/377/AM-15/S-65/IC	4.8.2014	1 no. of HOT AIR BALLOON	5.15	Comments awaited from DGCA
135.	Directorate of Aviation, Bhopal 01/53/8/453/AM-15/M-49/IC	10.11.2014	1 no. of EMERGENCY LOCATOR TRANSMITTER	3.03	Comments sought from DGCA on 14.11.2014
Part 16 - Ministry of Textiles (MoT) & Jute Commissioner (JtComm)					
136.	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	9.12.2013	73,000 MT of TRIMS FROM USED & SHREDDED CLOTHES, CARPETS, RAGS, SCRAP TWINES, CORDAGE UPTO 12"X12"	730.00	Comments sought from MoT on 5.11.2014
137.	Vinayaga Traders, Madurai 01/53/162/559/AM-15/V-20/IC	16.10.2014	70 containers of USED JUTE BAGS	126.00	Comments sought from MoT & JtComm on 24.10.2014
138.	Velu Enterprises, Chennai 01/53/8/414/AM-15/V-21/IC	21.10.2014	60,00,000 nos. of USED JUTE BAGS	261.66	Comments sought from MoT & JtComm on 27.10.2014
139.	Bee Gee Projects India P Ltd., Kanpur 01/53/8/455/AM-15/B-23/IC	11.11.2014	1,00,00,000 nos. of USED JUTE BAGS	2327.50	Comments sought from MoT & JtComm on 20.11.2014
140.	M. Chandulal Patel & Co., Rajkot 01/53/8/464/AM-15/M-50/IC	14.11.2014	2000 MT of USED JUTE BAG / JUTE GUNNY CUTTING BAG / SACK & USED CUTTING GUNNY SACK	305.00	Comments sought from MoT & JtComm on 20.11.2014
Part 17 - Department of Agriculture & Cooperation (DA&C)					
141.	Rose International, Kolkata 01/53/8/603/AM-14/R-35/IC	24.3.2014	10,000 MT of FRESH POTATO	186.00	Comments awaited from DA&C
Part 18 - Department of Fertilisers (DoF)					
142.	NPL Bluesky Automotive Pvt. Ltd., Mumbai 01/53/8/406/AM-15/N-32/IC	15.10.2014	1000 MT of INDUSTRIAL GRADE UREA	258.58	Comments sought from DoF on 24.10.2014
Part 19 - Ministry of Youth Affairs & Sports (MoYA&S)					

Signature
8/12/14

UDYOG SHAWAN, NEW DELHI
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Government of India

3.4 Following 5 (five) cases are to be examined on file:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Remarks
1.	The Daily Thanthi, Chennai 01/53/8/359/AM-15/T-23/IC	23.9.2014	1 set of 750 KVA USED DG SET	20.00	DHI vide UO 5/10/2014/TSW(B) dated 28.11.2014 has suggested that the case may be examined by DGFT
2.	SIM City Developers Pvt. Ltd., Delhi 01/53/8/436/AM-15/S-108/IC	5.11.2014	3000 nos. of GPS VEHICLE TRACKING DEVICES	65.52	The Committee decided that the case may be examined on file
3.	B. Tree Technologies, Chennai 01/53/162/837/AM-14/B-39/IC	19.3.2014	300 nos. of GPS VEHICLE TRACKERS	7.44	The Committee decided that the case may be examined on file
4.	J. Technologies India P Ltd., Coimbatore 01/53/162/608/AM-14/J-20/IC	17.12.2013	500 nos. of GPS VEHICLE TRACKERS	14.07	The Committee decided that the case may be examined on file
5.	GVK Janani Shishu Suraksha 01/53/8/467/AM-15/G-39/IC	14.11.2014	2025 pcs. of GPS TRACKING DEVICES	42.18	The Committee decided that the case may be examined on file

4. Next meeting of EFC No. 10/AM-15 will be held on 15.12.2015 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

[Signature]
8.12.14

[Signature]
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उप-सचिव, विदेशी व्यापार
Deputy Director General of Foreign Trade
उप-सचिव, विदेशी व्यापार
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